

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3667
ANSWERED ON:18.04.2000
SENTENCE TO RAPISTS AND MOLESTATORS
BHAWANA GAWALI (PATIL)

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there is any proposal to amend the law for sentencing the rapists or molesters;
- (b) if so, the details thereof;
- (c) the time by which the decision is likely to be taken in this regard; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI I.D. SWAMI)

(a) to (d) : A proposal to provide death as one of the penalties for the offence of rape is under examination. A decision in this regard will be taken shortly.